IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 301
(IB)-671/ND/2019
New IA-1738/2024

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd. ... Applicant

Versus

M/s. Kelvin Recruiters Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 24.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. J. Kiran, Adv. Kamal Aggarwal in IA-1738/2024

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-1738/2024: **For the reasons stated therein, the IA-1738/2024 is allowed** and the Progress Report is kept on record, subject to all just exceptions.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)